

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018
AND
APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

Dated: 23rd April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018

In the matter of:

North Karanpura Transmission Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran for R-2

Mr. Teja Ray
Ms. Rimali Batra for R-4

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-8

Mr. Ashish Anand Bernard
Mr. Pramhans for R-10

Mr. Bipin Gupta for R-25 to 27

Mr. Alok Shankar for TPDDL

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-33 to 37

APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018

In the matter of:

Talcher-II Transmission Co. Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Mr. Abhishek Singh for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran for R-2

Mr. S. Vallinayagam
Mr. G.Umapathy for R-4

ORDER

List these matters for hearing on **03.07.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
bn/kt

(Justice N. K. Patil)
Judicial Member